

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2259
ANSWERED ON:07.12.2011
REVENUE FROM TELECOM OPERATORS
Ganpatrao Shri Jadhav Prataprao; Vasava Shri Mansukhbhai D.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of revenue collected by the Government as licence fee and spectrum charges during the last three years and the current year, year-wise and operator-wise;
- (b) whether some operators have defaulted in paying their dues;
- (c) if so, the details thereof and the action taken by the Government in this regard, operator-wise;
- (d) whether the Government proposes to increase these charges; and
- (e) if so, the details thereof and its likely impact on tariff?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) The details of revenue collected by the Government as license fee and spectrum charges during the last three years and the current year, year-wise and operator-wise; are furnished at Annexure-A.
- (b)&(c) Yes Madam, some operators have defaulted in paying their license fee dues. As regards spectrum charges the service providers are making the payment of spectrum charges quarterly in advance on self assessment basis. However, outstanding spectrum charges is not worked out as the matter is subjudice. The details of outstanding License fee are furnished at Annexure-B. Notices of demands and reminders are issued by the Department. Various legal cases are being contested by the Department at different for a. Interest and penalty is imposed and recovered on the unpaid amounts, if any, as per the License Agreement.
- (d) No Madam, there is no such proposal at present.
- (e) Does not arise in view of (d) above.